

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT - IV**

34.CP(IB)-3549(MB)/2019

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.01.2021**

NAME OF THE PARTIES: SKS Arts Private Limited  
Vs.  
Goldmines Telefilms Private Limited

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Shohit Chaudhary, Ld. Counsel for the Petitioner present. No representation on the part of the Corporate Debtor.
2. Counsel for the Petitioner heard the matter has been submitted to seek withdraw the petition is dismissed as not pressed.

**Sd/-**  
**RAJESH SHARMA**  
**Member (Technical)**  
/skd/

**Sd/-**  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**